

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated – 10.07.2017

PROCEEDINGS

Judiciary –Appointment of 10 Sub Judges / CJMs as District Judges – Consequential Transfers and Postings of Judicial Officers – Orders issued.

Read : G.O.(Ms) No.140/2017/Home dated 29-06-2017.

ORDER NO. B1- 105038/ 2016(2)

As per the G.O read above the Government have appointed 10 Sub Judges/ Chief Judicial Magistrates as District and Sessions Judges in the Kerala State Higher Judicial Service. In the circumstances, following transfers and postings of Judicial Officers are effected. The officers at **Column II** are posted as shown against their names in **Column III**. They will hand over charge of their offices to the officers at **Column IV** and take charge in their respective station from the officers shown in **Column V**.

I	II	III	IV	V
Sl. No	Name and Designation	Post	Charge of column II to be handed over to	Charge to be taken from
1.	Sri.S.H Panchapakesan, Addl.District Judge-I/ Addl.MACT, Kalpetta	Addl.District Judge-I/ Addl.MACT, Alappuzha	Sri.Ayyoobkhan.E (Sl.No 6)	Addl.District Judge-II/ Addl.MACT, Alappuzha
2	Sri.M Ahammed Koya Motor Accident Claims Tribunal, Thalassery	Addl.District Judge-I/ MACT, N. Paravur	Addl District Judge-II/ Addl. MACT, Thalassery	Addl.DJ-VIII/ Addl.MACT, Ernakulam
3	Shri Krishnakumar P , Addl.District Judge-II, Thiruvananthapuram	Addl.District Judge-I, Thiruvananthapuram	Will hold the full additional charge of Addl.District Judge-II, Thiruvananthapuram till Shri Roy Varghese takes charge.	Assume charge
4	Shri N Harikumar, Addl.District Judge-III/ Addl.MACT, Pathanamthitta	Addl.District Judge-I/ Addl.MACT, Pathanamthitta	Will hold the full additional charge of Addl.District Judge-III / Addl.MACT, Pathanamthitta till Shri Mohanakrishnan P takes charge. He will also hold the full additional charge of Addl.District Judge-II/ Addl.MACT, Pathanamthitta till Smt.Sulekha M takes charge	District Judge, Pathanamthitta



Contd.....